

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-414/2011/8257/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Dr. Partha Sarathi Bhattacharjee,
i/c District & Sessions Judge,
Charaideo.

Dated Guwahati, the

15th September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJCHA/2023/1397 dated 13.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 14.09.2023, till the evening of 16.09.2023.** Further, the Sub Divisional Judicial Magistrate (M), Charaideo, and in his absence, the Civil Judge (Junior Division) cum J.M.F.C., Charaideo would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-414/2011/8258/A dated , 15-09-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)